



SEVENTH GOA LEGISLATIVE ASSEMBLY

(SIXTH SESSION, 2018)

SECOND REPORT

(2018)

OF THE

BUSINESS ADVISORY COMMITTEE

(Presented to the House on the 19th July, 2018)

GOA LEGISLATURE SECRETARIAT

PORVORIM – GOA

**SEVENTH LEGISLATIVE ASSEMBLY
OF THE STATE OF GOA**

(SIXTH SESSION, 2018)

**SECOND REPORT (2018) OF THE
BUSINESS ADVISORY COMMITTEE**

A sitting of the Business Advisory Committee was held on Thursday 5th July, 2018 at 3.00 p.m in the Speaker's Committee Room, Assembly Complex, Porvorim - Goa to consider the Business to be transacted during the Sixth Session, 2018 of the Seventh Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

- | | | |
|------------------------------------|---------------------------|----------|
| (1) Dr. Pramod Sawant | Hon'ble Speaker..... | Chairman |
| (2) Shri Manohar Parrikar..... | Chief Minister..... | Member |
| (3) Shri Chandrakant Kavlekar..... | Leader of opposition..... | Member |
| (4) Shri Vijai Sardesai | TCP Minister | Member |
| (5) Shri Churchill Alemao..... | MLA..... | Member |

GOA LEGISLATURE SECRETARIAT

- (1) Shri N.B. Subhedar, Secretary
- (2) Shri H. Noronha, Under Secretary
- (3) Shri Mohan Gaonkar, Section Officer

GOVERNMENT OFFICERS

1. Chief Secretary
2. Shri Daulat Hawaldar , Secretary, Finance.
3. Shri Sharad Marathe, Additional Secy, Law

3.The Committee took up for consideration Memorandum No. 2 of 2018 placed before it (Annexure-I).

4. The Committee took the following decisions:
- i) The General Discussion on the Budget would be taken up on 19th and 20th July, 2018 respectively.
 - ii) The Demands of grants shall be taken up for the next 10 days i.e. from 23rd July,2018 to 3rd August,2018 including Fridays i.e. Private Member Day.
 - iii) Friday shall be utilized for taking up 'Demands for Grants' after the Private Members' Business have been transacted.
 - iv) The Bills and financial business to be transacted during the Session at **Annexure-I** was approved by the Committee.
 - v) The time table showing day to day Business order for the Sixth Session, 2018 as shown at **Annexure-II** was approved by the Committee.
 - vi) The Committee also agreed to introduce, consider and passing any other Bills based on policy decision of the Government may be introduced.
 - vii) Committee also decided that the discussion on Congratulatory motions only the mover of the Motion, Leader of the House and the Leader of Opposition will speak.
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PORVORIM, GOA
5th July, 2018

N.B. SUBHEDAR
SECRETARY

ANNEXURE-I

GOA LEGISLATURE SECRETARIAT

BUSINESS ADVISORY COMMITTEE (2018)

MEMORANDUM NO. 2 OF 2018

Tentative List of Business for the Sixth Session

(Seventh Legislative Assembly), 2018

The Government has sent a tentative programmed of list of Government Business for the Sixth Session of the Seventh Legislative Assembly which is as follows:

I. LEGISLATIVE BUSINESS

1. The Goa State Higher Education Council Bill, 2018.
2. The Goa (Mopa Airport Development Authority) Bill, 2018.
3. The Goa Lokayukta (Amendment) Bill, 2018.
4. The Goa Town and Country Planning (Amendment) Bill, 2018.

II. FINANCIAL BUSINESS

1. Presentation of Supplementary Demands for Grants for the year 2018-19 (First Batch).
2. Introduction, consideration and passing of the Goa Appropriation Bill, 2018 (Relating to Budget for the year, 2018-2019).
3. Introduction, consideration and passing of the Goa Appropriation Bill, 2018 (Relating to Supplementary Demands for Grants year, 2018-2019) (First Batch).

III. OTHER BUSINESS

The Committee may consider allotment of time for the aforesaid business to be transacted during the Sixth Session,2018.

**PORVORIM, GOA
5th July,2018.**

**N.B. SUBHEDAR
SECRETARY**

ANNEXURE-II

DAY TO DAY BUSINESS ORDER FOR THE SIXTH SESSION, 2018

- Thursday, 19 July, 2018 - (i) General Discussion on Budget (*Day 1*)
- Friday, 20 July, 2018 - (i) Private Members' Business
(ii) General Discussion on Budget *Day 2(Last Day)*
- Monday, 23 July, 2018 - (i) Discussion & Voting on Demands(*Day – 1*).
- Tuesday, 24 July, 2018 - (i) Discussion & Voting on Demands (*Day -2*)
- Wednesday, 25 July, 2018 - (i) Discussion & Voting on Demands (*Day -3*)
- Thursday 26 July, 2018 - (i) Discussion & Voting on Demands (*Day -4*)
- Friday, 27 July, 2018 - (i) Private Members' Business
(ii) Discussion & Voting on Demands (*Day -5*)
- Monday, 30 July, 2018 - (i) Discussion & Voting on Demands (*Day – 6*)
- Tuesday, 31 August, 2018 - (i) Discussion & Voting on Demands (*Day 7*)
- Wednesday, 01 August, 2018 - (i) Discussion & Voting on Demands (*Day -8*)
- Thursday , 02 August, 2018 - (i) Discussion & Voting on Demands(*Day -9*)
- Friday, 03 August, 2018 - (i) Private Members' Business
(ii) Discussion & Voting on Demands (*Day-10*)
(iii) Introduction, Consideration and Passing of Goa Appropriation Bill, 2018 (relating to Budget for the year 2018-19)
(iv) Introduction, Consideration and Passing of Goa Appropriation Bill, 2018 (relating to Supplementary Demands for Grants 2018-19(First Batch)

PORVORIM, GOA
5th July, 2018

N.B. SUBHEDAR
SECRETARY